

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYD

D.A. NO.410 of 1996.

Between

Dated: 19.4.1996.

Y.V.Naidu

...  
Applicant

And

1. The Director General, Telecommunications, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.

...  
Respondents

Counsel for the Applicant

: Sri. V.Wenkateswara Rao

Counsel for the Respondents

: Sri. K.Ramloo, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd: ...

C.A. 410/96.

Dt. of Decision : 19-04-96.

ORDER

XX As per Hon'ble Shri R. Rangarajan, Member (Admn.) XX

Heard Shri V. Venkateswara Rao, learned counsel for the applicant. None for the respondents.

2. This OA came up for hearing on 29-03-96. At that time Notice Before Admission was ordered and counter to be filed within two weeks, as this was <sup>a</sup> covered case. But no reply has been filed so far and the respondents were also not present when the case was called for hearing today.

3. In view of the above, the case is disposed of at the admission stage itself on the basis of the material available on record as this is a covered case.

4. The applicant in this OA was initially appointed as Telegraphist in the AP Circle. He was promoted as ASTT (TTS Group-C) w.e.f., 07-07-1979. Thereafter he was promoted as TTS Group-B Officer in the scale of pay of Rs. 650-1200/- w.e.f., 15-05-1982. On his regular promotion as TTS Group-B officer his pay was fixed at Rs. 650/- in the said scale of pay.

5. The applicant compares his pay on his promotion to the post of TTS Group-B with that of one Shri Baleshwar Singh and submits that Shri Baleshwar Singh who is junior to him in the cadre of ASTT as well as in the TTS Group-B service is drawing more pay than him when the said Shri Baleshwar Singh was promoted to TTS Group-B. Hence his pay also should be stepped up to that of Shri Baleshwar Singh.

To prove his case that he is senior to Shri Baleshwar Singh the applicant submits that in the seniority list of TTS Group-B he was shown at Sl. No. 70139 whereas the said Mr. Baleshwar Singh is at Sl. No. 70193.

6. The applicant relies on the judgement of this Tribunal in OA. 1027/93 and batch decided on 5-12-94, wherein I was a party to that judgement. In that batch case also the applicants therein claimed stepping up of their pay equal to the pay of Shri Baleshwar Singh in the cadre of TTS Group-B. That OA was allowed and a direction was given for stepping up of their pay. As the applicant herein also submits that his case is similar to the applicants in batch case referred to above, there is no need to wait for any further counter. The respondents have not made any effort to file the reply in time. In view of the above, the OA is allowed and a direction is given on the same lines as that was given in the batch case.

7. In the result, the following direction is given:-

The pay of the applicant should be stepped up equal to the pay of Shri Baleshwar Singh on the date when Shri Baleshwar Singh was drawing more pay than the applicant in the cadre of TTS Group-B on national basis. The applicant is entitled for arrears from 3 years prior to filing of this OA i.e., from 14-03-93 (This OA was filed on 14-03-96.).

8. The OA is ordered accordingly at the admission stage itself. No costs.

*One*  
(R. Rangarajan)  
Member (Admn.)

Dated : The 19th April 1996.  
(Dictated in Open Court)

spr

*Ans. Regd. S.S.*  
Dy. Registrar

*Contd.*

**Copy to:-**

1. The Director General, Telecommunications, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyderabad.
3. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
4. One copy to Sri. K.Ramloo, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M.E.A)

DATED: 19/4/96

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. NO.

IN  
C.A. NO.

41 of a 6

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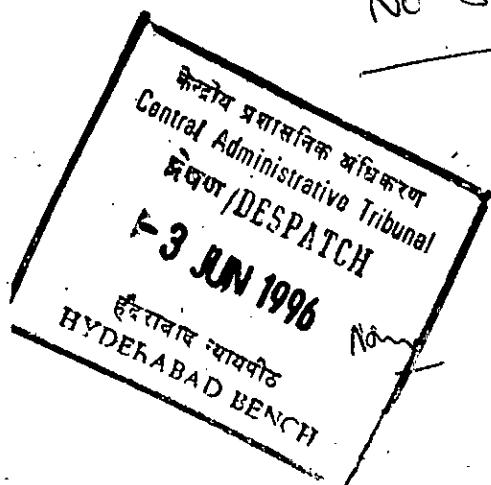
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